

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 213 of 2015 (SZ)

Applicant(s)
C.P.Senthil,
Kaikoapalayam,
Coimbatore.

Respondent (s)
Vs. Tamil Nadu Pollution Control Board rep.
by its Chairman,
Chennai and 2 others.

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents
Mrs. H.Yasmeen Ali for R1 & R2
M/s.S.V.Pravin Rathinam, Karthikeyan Sekar
and Rama Subramanian Raja for R3

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date: 3rd October, 2017</p> <p>There is no representation for the applicant. Learned counsel appearing for the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 06.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>